

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT-III

29. M.A. 260/2020

IN

C.P. 233/2020

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **04.03.2020**

NAME OF THE PARTIES: HSL Holdings S.A.R.L

v/s.

Klopman India Pvt. Ltd. & Ors.

SECTION 59, 62, 100, 241, 242, 244 & 246 OF COMPANIES ACT, 2013

ORDER

Counsel for the petitioner is present. No representation for the
Respondent Side. The Respondent is directed to file reply before the
next date of hearing otherwise the appropriate order may be passed.

List this matter on 13.04.2020 for further consideration.

SD/-

SHYAM BABU GAUTAM
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)